

# CITY WINES

Ref.

Date :

21<sup>st</sup> June, 2018

To,  
**Hon'ble Justice (Rtd.), R.M. Lodha Committee**  
(In the matter of PACL Ltd.)

**Sub: Invitation for Counter Proposal in response to the proposal submitted by PACL.**

**Ref: JRMLC/PACL/3072/2018 dated 22.05.2018.**

Respected Sir/Madam,

As per your invitation regarding sale of property of PACL.

Sir/Madam, I already shown my interest to purchase property of PACL – located at Satara Maharashtra. In this regard I already 'mail' you for showing interest in Satara Office, which is located at "Panchsheel Complex, Radhika Road, Satara" (MR No. 4229-15 or 4230-15).

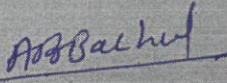
Respected Sir/Madam, in this premises, I already purchased 15 shops side property of PACL office. For this, I attached building photographs and sale deed copy of purchased shop.

Sir/Madam, the building condition you will see in the pictures, its worst, worst because the construction almost 26 years old.

Respected Sir/madam, my offer for your proposal i.e. property "MR No. 4229-15 or 4230-15" is Rs.47,55,000/- (Negotiable).

Thanking you for giving an opportunity to involve in your said auction.

Thanking you,



**AVINASH BABANRAO BACHAL**

**City Wines**

**Cell: 9822794194**

**8275794194**

**9921115211**

Encl: Building Photo, Sale Deed Copy  
Panchshil Park, Radhika Road, Near Market Yard, Satara 415002  
**Ph. : 02162 235066, Email - citywines007@gmail.com**